

GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA  
UNSTARRED QUESTION NO.2959  
TO BE ANSWERED ON 12.03.2021

**CERTIFICATION OF FILM BY CBFC**

**2959: SHRI RAM SWAROOP SHARMA**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

The details of criteria to review/check the content related to derogatory remarks against religion or caste sentiments of public before granting certification to a film by Central Board of Film Certification (CBFC)?

**ANSWER**

**MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;  
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER  
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI PRAKASH JAVADEKAR):**

**The Central Board of Film Certification (CBFC) performs the statutory function of certifying films for public exhibition in accordance with the Cinematograph Act, 1952, the Cinematograph (Certification) Rules, 1983 and the Guidelines for certification of films notified in 1991 by the Government.**

**The Guidelines for certification of films for public exhibition have been framed under Section 5B(2) of the Cinematograph Act, 1952. Under Guideline 2(xii), the CBFC shall ensure that “*visuals or words contemptuous of racial, religious or other groups are not presented*”. Also, under Guideline 2(xiii), the CBFC shall ensure that “*visuals or words which promote communal, obscurantist, anti-scientific and anti-national attitudes are not presented*”.**

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